

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/207/2016
NAME OF THE PETITIONER(S) : Accel Limited
NAME OF THE RESPONDENT(S) : Accel Frontline Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	R. Parthasarathy Abhinav Parthasarathy	Counsel for R2	B. Abhinav
2)	K. Gowtham Kumar	Counsel for Respondent	K. Gowtham
3)	Arachana for Theriyambak Kannan	Counsel for R1, R3-R9	Arachana

ORDER

Counsels for both of the parties are present. Counsel for Petitioner filed a memo for withdrawing the petition. The memo is placed on record. The prayer is allowed. The petition is **dismissed as withdrawn**.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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